

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/840/2017

Jabalpur, this Tuesday, the 09th day of October, 2018

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Hemant Kumar Garhwal S/o Shri Mishrilal Garhwal R/o 103 Idgha Road, Radhakrishnan Ward, Pipariya, District Hoshangabad M.P. PIN Code 461775 9425162890
2. Neeta Mahore, D/o HS Mahore Aged about 39 years R/o 11 Ashtha Parisar Kanchan Nagare, Piplani BHE Bhopal 462021
3. Shubhendu Kumar Mohanpatra S/o Reghunath Mohanpatra Aged 29 years R/o Kapileshwar (Sinhgha Saih) Old Towar Bhubaneshwar District Khurda Odisha 751002
4. Dinesh Lohia, S/o Shri R.B. Lohia, Aged about 32 years R/o B-11 Vivek Nagar, P.O. R.K. Puri Thatipur District Gwalior (MP) 474009
5. Yougol Kishor Lanjewar, Aged about 30 years, R/o Bitodi Post Navegaon-3 The Khairlanji District Balaghat (MP) 481335
6. Chandra Shekhar Azad S/o Panna Lal Aged about 29 years R/o Village Arjunpur (Bhikhipur) Post Bhishmapur, (Sewarpuri) District Varanasi UP 221403
7. Manisha Kachhawaha, Aged 34 years, R/o G.P. Hradana Village Niwari, Post & Tehsil Nainpur, District Mandla (M.P.) 481776
8. Mukesh Kumar Soni, S/o Kamta Prasad Aged about 32 years, R/o Jawahar Navodaya Vidyalaya Bhupevpur District Raigarh Chhattisgarh 49661
9. Afshan Khan, D/o Ashfak Ali, Aged 26 years, R/o In front of Dry Canteen Sanjay Colony, Morena 476001

10. Sudarshan Walondre S/o Bhadrulal Valondare Aged 35 years
R/o NV 09 Malanjkhand Tehsil Baihar, District Balaghat (MP)
481116

11. Ashok Kumar Sindal S/o Mandanlal Sindal, Aged about 30
years R/o 223 Nageshwar Dham Colony (St. Paul) Darghmandi
District Ujjain (MP) 456010

-Applicants

(By Advocate –**None**)

V e r s u s

1. Union of India, Through Secretary Ministry of Human Resource Development Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi 110001

2. Navodaya Vidyalaya Samiti, Through Commissioner B-15 Institutional Area Sector 62 Noida, District Gautam Buddha Nagar (UP) 201307

3. Deputy Commissioner Navodaya Vidyalaya Samiti Regional Office, A-135 A, Gate No.2 Alkapuri, Habibganj Bhopal (M.P.) 462024

4. Manishit Priya C/o Commissioner D-15 Institutional area Sector 62 Noida, District Gautam Buddha Nagar (UP) 201307

5. Puneet Kumar Pandey C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307

6. Shyandeep Bharti Haldar C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307

7. Prakash Thakur C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307

8. Santosh Kumar Dubey C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307

9. Prema Ram C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307

10. Prashant Kumar Jain C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307
11. Mukesh Kumar Menaria C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307
12. Ajit Kumar Tripathi C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307
13. Sammeta Sheshshayna C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307
14. Tarun Pal Gandhi C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307
15. Sameer Jha C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307
16. Deepti Rachel Paul C/o Commissioner B-15 Institutional Area Sector 62 Noida District Gautam Buddha Nagar (UP) 201307

- Respondents

**(By Advocate –Shri Saketanand Tiwari proxy counsel
for Shri Pankej Dubey)**

O R D E R (ORAL)

By Navin Tandon, AM:-

None for the applicant.

2. It is observed that that the counsel for the applicant has not been appearing from the last two occasions i.e. on 20.06.2018, and 29.08.2018. Today also when the matter was called neither the applicant nor his counsel appeared on behalf of the applicant. Thus, it appears that the applicant has lost interest in pursuing the matter.

3. In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, this O.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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